OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (2) /2022/ 54540 - 580

Dated, Delhi the

2 1 JUL 2022

Sub:-

Appointment of Mr. Sushant Changotra, DHJS, as Special Secretary and Mr. Sumeet Anand, DJS as Addl. Secretary, both in Delhi State Legal Service Authority and Ms. Helly Fur Kaur, DJS, as Sectary, District Legal Service Authority, New Delhi District and Mr. Animesh Kumar, DJS as Secretary, District Legal Service Authority, South District, Delhi, all on deputation basis.

Copy forwarded alongwith its enclosure for information and necessary action to :-

- The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hind English) and Computer Section, Tis Hazari Courts, Delhi.
- 2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
- 3. The Officer concerned.
- 4. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAG Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
- 5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- 6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
- 7. The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi

8. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukes Kumar Gupta)

Additional District & Sessions Judge/

Officer In-charge, Judidial Branch (Central)

For Principal District & Session Judge(HQs):Delhi

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HIGH COURT OF DELHI: NEW DELHI SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

Dated-

/DHC/GAZ.IIB/G-8/DLSA/2022

No. From:

The Registrar General, High Court of Delhi, New Delhi.

To.

The Member Secretary,
Delhi State Legal Services Authority,
Central Office, Patiala House Courts Complex,
New Delhi-110001.

Sub.: Appointment of Mr. Sushant Changotra, DHJS, as Special Secretary and Mr. Sumeet Anand, DJS, as Additional Secretary, both in Delhi State Legal Services Authority and Ms. Helly Fur Kaur, DJS, as Secretary, District Legal Services Authority, New Delhi District and Mr. Animesh Kumar, DJS, as Secretary, District Legal Services Authority, South District, Delhi, all on deputation basis.

Sir.

I am directed to say that Hon ble the Chief Justice has been pleased to repatriate Ms. Namrita Aggarwal, an officer of Delhi Higher Judicial Service, presently posted as Special Secretary, Delhi State Legal Services Authority, on deputation basis to her parent cadre and to appoint Mr. Sushant Changotra, presently posted as Additional Secretary, Delhi State Legal Services Authority, on diverted capacity, as Special Secretary, Delhi State Legal Services Authority, on deputation basis, in her place, with immediate effect.

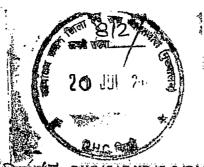
Futher, Hon'ble the Chief Justice has been pleased to appoint Mr. Sumeet Anand, an Officer of Delhi Judicial Service, presently posted as Secretary, District Legal Services Authority, New Delhi District, on deputation basis, as Additional Secretary, Delhi State Legal Services Authority, on deputation basis with immediate effect and further appoint Ms. Helly Fur Kaur, an Officer of Delhi Judicial Service, currently posted as Civil Judge-08, Central, Tis Hazari Courts, as Secretary, District Legal Services Authority, New Delhi District, on deputation basis, in his place.

Further, Hon'ble the Chief Justice has been pleased to repatriate Mr. Vipul Sandwar, currently posted as Secretary, District Legal Services Authority, South District, Delhi, on deputation basis, to his parent cadre with immediate effect and appoint Mr.Animesh Kumar, currently posted as MM-06, South East, Saket Courts, as Secretary, District Legal Services Authority, South District, Delhi, on deputation basis, in his place.

I am, therefore, to request you to relieve Ms. Namrita Aggarwal, DHJS and Mr. Vipul Sandwar, DJS so as to enable them to join their parent cadre (s) with immediate effect.

Yours faithfully,

(Amit Narayan Bharthuar) Assistant Registrar (Gaz.IIB) for Registrar General



Endst. No.39

Copy forwarded for information and necessary action to:-

The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi 110054, with the request to relieve Ms. Helly Fur Kaur, DJS, currently posted as Civil Judge-08, Central, Tis Hazari Courts, Delhi to enable her to join as Secretary, District Legal Services Authority, New Delhi District, on deputation basis, with immediate effect.

2. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi with the request to relieve Mr. Animesh Kumar, currently posted as MM-06, South East, Saket Courts, to enable him to join as Secretary, District Legal Services Authority,

South District, Delhi, on deputation basis.

3. Ms. Namrita Aggarwal, DHJS, presently posted as Special Secretary, Delhi State Legal Services Authority, with the request to report to the Principal District & Sessions

Judge (Hqrs.), Tis Hazari Courts with immediate effect.

4. Mr. Vipul Sandwar, DJS, presently posted as Special Secretary, Delhi State Legal Services Authority, with the request to report to the Principal District & Sessions Judge (South-East), Saket Courts with immediate effect.

5. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi. 6. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

(Amit Narayan Bharthuar)

Assistant Registrar (Gaz.-IIB)